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(6)

C. A. T. Bench, JAIPUR

Date of Order

Orders

9.5.96

None present for the parties.

Rel-on behalf
of Sh. Manish Sharma
16/5/96

The O.A. is dismissed
in default for non prosecution
on the part of the applicant.

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(O.P. Sharma)
Member (A)

(Gopal Krishna)
Vice Chairman